BUSINESS ADVISORY COMMITTEE

Forty-eighth Report*

(SECOND LOK SABHA)

The Business Advisory Committee held a sitting on Monday, the 22nd February, 1960.

February,	1960.	
2. The Committee recommend the allocation of time to the following items of legislative and other business as shown against each item:—		
(1)	The Imports and Exports (Control) Amendment Bill, 1960, as passed by Rajya Sabha. (Consideration and passing)	2 hours
(2)	The Cotton Transport (Amendment) Bill, 1960, as passed by Rajya Sabha (Consideration and passing)	ı hour
(3)	The Plantation Labour (Amendment) Bill, 1960 (Consideration and passing)	2 hours
(4)	The Delhi Land Holdings (Ceiling) Bill, 1959, as reported by the Joint Committee (Consideration and passing)	3 hours
(5)	The Tripura Land Revenue and Land Reforms Bill, 1959, as reported by the Joint Committee (Consideration and passing)	3 hours
(6)	The Manipur Land Revenue and Land Reforms Bill, 1959, as reported by the Joint Committee (Consideration and passing)	3 hours
(7)	Motion for concurrence in the recommendation of Rajya Sabha for reference of the Children Bill, 1959, to Joint Committee of the Houses	3 hours
(8)	Railway Budget—1960-61— (i) General Discussion (ii) Discussion and voting on the Demands for Grants	14 hours 10 hours
(9)	Discussion and voting on the Supplementary Demands for Grants (Railways) for 1959-60	1 hour
(10)	Discussion and voting on the Supplementary Demands for Grants (General) for 1959-60.	3 hours
Ne	w Delhi, M. ANANTHASAYANAM AY	YANGAR,

New Delhi, M. ANANTHASAYANAM AYYAN
The 22nd February, 1960. Speaker.

^{*}The following motion was moved by Shri Satya Narayan Sinha and was adopted by the House on the 23rd February, 1960:—

[&]quot;That this House agrees with the Forty-eighth Report of the Business Advisory Committee presented to the House on the 22nd February, 1960."